
2. The Directorate has recently received requests from shipping companies and their association’s viz. INSA, FOSMA, MASSA, that sufficient training capacity is not available for upgradation of SSO Course Certificate to meet STCW 2010 standards.

3. It is seen that since the number of candidates for undergoing the full SSO Course of STCW 2010 is also fairly large and therefore sufficient seats are not available to admit candidates for SSO Upgradation Module. This has resulted in candidates waiting for more than a month to attend the SSO upgradation course.

4. Keeping in mind that the requirements of security training provisions as per STCW 2010 will enter into force on 1st January, 2014, and in order to tide over this situation and to meet the deadline for compliance with STCW 2010 provisions, the Directorate has decided to take some proactive measure as under.

5. All the approved Maritime Training Institutes which have the approval for conduct of Ship Security Officer (SSO) Course, as listed below, are hereby permitted to conduct one additional batch of Ship Security Officer Course per week. The capacity for this additional batch will be limited to 20 or 24 per batch, as the case may be, as permitted in the earlier SSO approval letter.

Name of the Maritime Training Institutes approved for conduct of SSO Course

1. Anglo Eastern Maritime Training Centre, Mumbai
2. Applied Research Institute, New Delhi
3. Euro Tech Maritime Academy, Kochi
4. FOSMA Maritime Institute and Research Organisation, Noida, UP
5. Hindustan Institute of Maritime Training, Chennai
6. Indian Maritime University, Chennai Campus
7. IIPM [Indian Maritime University], Kolkata
8. Indian Register of Shipping (IRS), Mumbai
9. LBS CAMSAR [Indian Maritime University], Mumbai
10. MERI [Indian Maritime University], Mumbai
11. MERI [Indian Maritime University], Kolkata
12. SCI Maritime Training Institute, Mumbai
13. MASSA Maritime Academy, Mumbai
14. Naval Maritime Academy, Chennai
15. SETRAC College of Offshore Training, Navi Mumbai
16. Institute of Marine Education 8: Research, Patna
17. Mercantile Marine Academy Foundation, Kolkata

6. This special permission is valid up to 1st February, 2014 only.

7. The instructions issued vide clarification to Training Circular No.17 of 2013 & Training Circular No.19 of 2013 dated 04.11.2013 is required to be strictly complied with.

8. The above named institutes are required to inform this Directorate at dgstrg@gmail.com, the date of commencement of this additionally approved batch.

9. All the above mentioned Maritime Training Institutes are advised to submit the number of candidates already trained for SSO Course as per STCW 2010 as well as SSO Upgradation to STCW 2010 till 9th November, 2013 through email to the Directorate at dgstrg@gmail.com within one week from date of issue of this Circular.

10. The above named Institutes shall henceforth submit the total number of candidates trained for SSO and SSO Upgradation during the previous week to this Directorate every Monday at dgstrg@gmail.com

11. The above named institutes shall make payment of 1% annual fee on the total fee collected from this additionally approved batch for the period from 11.11.2013 to 01.02.2014 on the same lines as per Training Circular No.9 of 2013.

12. This is issued with the approval of the Director General of Shipping in exercise of his powers conferred under Rule 47 of the Merchant Shipping (Standards of Training, Certification and Watchkeeping for Seafarers) Rules, 1998.

Sd/-

[ Mahua Sarkar ]
Dy. Director General of Shipping
To
All the Maritime Training Institutes approved for conduct of SSO Corse

Copy to:-

1. The Principal Officers, MMD, Mumbai/Chennai/Kolkata/Kochi/Kandla
2. INSA/FOSMAIMASSA/ICCSA/MUI
3. Nautical Branch
4. Engineering Branch
5. INDOS Cell, Nav Bhavan, Mumbai.
6. Computer Cell with a request to upload in the website
7. Hindi Branch with a request to provide Hindi version for dissemination
8. E-Governance Cell
9. Guard File